

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-504
IB-322/ND/2022

IN THE MATTER OF:

SREI Equipment Finance Ltd.

....Applicant

Vs.

Sainik Mining and Allied Services Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rajeev Chowdhary, Adv.

For the Respondent : Mr. Rakesh Kumar, Mr. Ankit Sharma, Adv.

ORDER

Heard the submissions made by Ld. Counsels for both the parties. Ld. Counsels for both the parties have submitted that their respective arguing counsels are on their legs before various courts and prayed for time. Therefore, list the matter on **09.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)